HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE A3 July, 2025

No. 174 A: Consequent upon appointment of Mr. Vikesh (Roll No. 11313) to the post of District Judge in the Jharkhand Superior Judicial Service under Rule 4 (a) of "The Jharkhand Superior Judicial Service (Recruitment, Appointment & Conditions of Service) Rules, 2001", vide Notification No. 08/Variya Niyukti-01/2024 ka. 3129 dated 28.05.2025 of the Department of Personnel, Administrative Reforms and Rajbhasha, Government of Jharkhand, Ranchi [with reference to Advt. No. 01/2022/Apptt.], Mr. Vikesh is posted as District & Additional Sessions Judge, Dhanbad from the date he assumes charge as such.

By order of the Court Sd/- Manoj Prasad Registrar General